

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.1148/40219-40369/F.1(3)/Gaz/2023, dated 22.05.2023, the following committee is hereby re-constituted, with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	Committee for Disaster Management & Fire Safety for Tis Hazari Courts Complex, Delhi	Sh. Alok Shukla, ADJ (Central)	Chairperson
		Sh. Arun Kumar Garg, ADJ (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Sh. Vinod Bhardwaj, President Organization of Disaster Managers.	Honorary Member
		Asstt. Engineer (Civil) PWD, THC, Delhi	Member
		Asstt. Engineer (Electrical) PWD, THC, Delhi	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 62598-62628 /F.1(3)/Gaz/2023

Dated 18 AUG 2023

Sub:- Re-Constitution of Committee for Disaster Management & Fire Safety, Tis Hazari Courts Complex, Delhi.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge, all Court complexes, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Disaster Management Cell, THC, Delhi, to pursue the matter.
5. The AO(J)/Branch In-Charge, General, Building Maintenance Cell, Security Cell, Care Taking Branch, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi